

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2709  
ANSWERED ON:25.11.2010  
CHARGES FOR HIRING DRILLING RIGS  
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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the number of deep water drilling rigs owned by the Oil and Natural Gas Corporation (ONGC);
- (b) the date since when the rigs have been hired and the hired charges being paid by ONGC alongwith the name of owner company/individual of the said rigs;
- (c) the quantum of work undertaken by the rigs alongwith the quantity of oil drilled;
- (d) whether a number of new rigs have been hired, although the existing rigs are lying idle;and
- (e) if so, the details thereof?

**Answer**

Minister of State in the Ministry of PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

- (a) ONGC owns one deep water rig named Sagar Vijay. Additionally, ONGC has also charter hired 4 deep water drilling rigs, out of which 2 are in operation (DDKG-1 & Disc 7 Seas) while other 2 (Platinum Explorer & Sevan Driller-II) are likely to be deployed by 31.12.2010.
- (b) to (e) The details of per day hire charges, the date of hiring, name of owner company and quantum of work is placed at annexure.